

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.**

**OA No.247/2021 with MA Nos.256 & 257 of 2021**

**This the 12<sup>th</sup> day of July, 2021.**

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)  
Hon'ble Dr. A.K.Dubey, Member (A)**

1. Bhupatbhai B. Gohel  
Bhagabhai Faliya, Pandoli,  
Taluka : Petlad, District : Anand – 388 160.
2. Kanjibhai Dayashankar Dhruv  
Matrukrupa, 42 Sarhad Residency,  
Lambhel Road, Anand – 388 315..... Applicants  
(By Advocate : Shri Navneet Taneja)

Versus

1. Union of India, through  
The General Manager, Western Railway,  
Churchgate, Mumbai 400 020.
2. Divisional Railway Manager, W. Rly,  
Pratapnagar, Vadodara 390 004.
3. Divisional Railway Manager, W-Rly.  
Kothi Compound, Rajkot – 360 001..... Respondents

**O R D E R (ORAL)**

**Per : Hon'ble Shri J.V. Bhairavia, Member (J)**

Counsel for the applicant, Shri Navneet Taneja seeks permission to withdraw this OA with a liberty to file a fresh OA. Permission granted.

**2.** In view of the above, the OA stands disposed as withdrawn.  
Pending MAs also stands disposed of.

**(A.K.Dubey)  
Member (A)**

**(J.V.Bhairavia)  
Member (J)**

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